

ing backward classes; but they are being informed that in the view of the Government of India, it would be better to apply economic tests than to go by caste.

Income-tax Arrears

904 { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:

Will the Minister of **Finance** be pleased to state the total amount of income-tax arrears as on the 1st April, 1961 according to the Commissioners' charges?

The Minister of Finance (Shri Morarji Desai): The information is being collected and a statement giving the required information will be laid on the Table of the House as early as possible.

Transfer of State Government Employees for Non-Gazetted Central Cadre

905. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:

Will the Minister of **Home Affairs** be pleased to refer to the reply given to Starred Question No. 620 on the 8th March, 1961 and state:

(a) whether the details regarding the proposal to fill some vacancies in the non-gazetted cadre classes III and IV under the Central Government by transfer of employees of State Governments have been finalised;

(b) if so, what are they; and

(c) when the proposal will be enforced?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). The details of the scheme have not been finalised yet as replies are awaited from some State Governments.

Shuddha Ayurvedic Courses in Banaras Hindu University

906. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:
Sardar Iqbal Singh:

Will the Minister of **Education** be pleased to refer to the reply given to Starred Question No. 626 on the 8th March, 1961 and state:

(a) whether the scheme to start Shuddha Ayurvedic courses in the Banaras Hindu University has been finalised; and

(b) if so, the result thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) Does not arise.

Utilization of Crude Oil

907. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:

Will the Minister of **Steel, Mines and Fuel** be pleased to refer to the reply given to Starred Question No. 628 on the 8th March, 1961, and state:

(a) whether the scheme for utilisation of crude oil and natural gas from the oil fields of Gujarat has been finalised; and

(b) if so, the details thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). The scheme for utilisation of crude oil and natural gas from the Gujarat oil fields is under consideration and its details are being worked out.

Army Excesses in Naga Area

908. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:
Sardar Iqbal Singh:

Will the Minister of **Defence** be pleased to refer to the reply given to Starred Question No. 644 on the 8th March, 1961 and state: